

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:296
ANSWERED ON:21.02.2006
INTRODUCTION OF RIGHT TO EDUCATION BILL
Rao Shri Sambasiva Rayapati

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether proposal of the Government for ensuring that every child upto age of 14 goes to school has been considered by the Committee set up by Prime Minister of India to examine financial implications of Right to Education Bill;
- (b) if so, whether Planning Commission raised fundamental questions on provisions of the Bill;
- (c) if so, whether Planning Commission has indicated that the Bill needs further deliberation on assumptions and financial implications;
- (d) if so, the main points that have been recommended by the Committee;
- (e) whether Planning Commission's objections have been considered by Government; and
- (f) if so, the changes that have been considered in proposed Bill and time by when it is likely to be introduced?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a): Yes, sir.

(b) to (f): The recommendations made by a small group constituted to examine, inter alia, the legal and constitutional aspects of Right to Education and the concomitant financial requirements, have been forwarded to the Prime Minister for further directions.